NOTICE

In continuation of the Notification dated 06.05.2024 regarding Summer Vacation 2024, it is hereby notified for the information of Advocates and the Parties appearing in-person that the vacation Division Bench of **the Hon'ble Shri. Justice M. M. Sathaye and Hon'ble Shri. Justice Somasekhar Sundaresan** (from 31st May, 2024 to 2nd June, 2024) has issued the following directions :-

(i) The Court shall sit on 31st May, 2024 only at 10.30 am.

(ii) Mentioning is permitted at 10.30 am only, in extremely urgent matters that can not wait until re-opening.

(iii) If it is found that the matter is not urgent enough to be moved in the vacation, cost may be imposed.

Date : 10th May, 2024

By Order

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay